

**Central Administrative Tribunal  
Principal Bench**

**O.A. No.3279/2017**

New Delhi, this the 13<sup>th</sup> day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijay Dabas (38 years)  
(Post-Teacher, Group-B)  
W/o Shri Satbir Singh  
R/o H.No. 415, Salahpur Majra  
Majra Dabas, Delhi-110081.

...Applicant

(By Advocate: None)

Vs.

1. Govt. of NCT of Delhi through its Secretary  
Delhi Secretariat, Players Building  
I.P. Estate, New Delhi.
2. Delhi Subordinate Service Selection Board  
Through its Chairperson  
FC-18, Institutional Area  
Karkardooma, Delhi-110092.
3. South Delhi Municipal Corporation  
Through its Commissioner  
Dr. Shyama Prasad Mukarjee  
Civic Center, Minto Road  
Delhi-110002. ...Respondents

(By Advocate: Ms. Anupama Bansal)

**ORDER(ORAL)**

**Justice Dinesh Gupta :-**

In terms of the advertisement No.02/2017, the applicant applied for the post of Primary Teacher under Post Code 16/17.

2. In view of the notification dated 27.12.2017, issued by respondent-DSSSB, the examination for the post of Primary Teacher under Post Code 16/17 has been cancelled. It is also informed that the DSSSB is going to conduct a fresh examination for the said post.

3. In view of this development, this OA is rendered infructuous. Dismissed as such.

**(K.N. Shrivastava)**  
**Member(A)**

**(Justice Dinesh Gupta)**  
**Chairman**

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